

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.)..... CRLMP No(s).
14489/2016

AKBAR ALI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-05-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Sandiv Kalia, Adv.
 Ms. Reena Rao, Adv.
 Mr. Nand Ram, Adv.
 Dr. Sushil Balwada, AOR

For Respondent(s) Ms. Megha Agarwal, Adv.
 Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has failed to file pleadings despite opportunities. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar